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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

C.P. 35/97 in C.P. 50/96 in  
C.P. 19/93 in O.A. 196/92.

Date of Order: 11-7-97.

### Between:

1. S. Sudhakara Gupta.
2. D. Ramachandra Reddy.

..Applicants.

and

1. A.V.Gokak, Chairman,  
Telecom Commission,  
Ministry of Communication Dept.,  
Telecommunications, Sanchar Bhavan,  
New Delhi.

2. Mr.M.V.Bhaskar Rao, Chief General Manager,  
Telecommunications, Doorsanchar Bhavan,  
A.P.Hyderabad.

.. Respondents.

For the Applicants: Mr. K.Lakshmi Narasimha, Advocate.

For the Respondents: Mr.N.R.Devraj, Sr.CGSC.CAT.

**CORAM:**

THE HON'BLE MR. H. RAJENDRA PRASAD : MEMBER(ADMN)

THE HON'BLE MR. B. S. JAI PARAMESWAR : MEMBER(JUDL)

The Tribunal made the following Order:-

The case is adjourned to Wednesday i.e on 16-7-1995 at the request and consent of both the counsels. The matter may be accordingly listed.

It is directed that no officer junior to the applicant i.e. one recruited subsequent to 1977, shall be promoted in continuation of his earlier promotion for a period of one week today.

List it as first case on 16-7-1997.

संस्कृत  
CURRENT AFFAIRS

Amagi in 177  
Deputy Registrar (J) CC

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• अस्ति १४  
• अस्ति १५  
• अस्ति १६  
• अस्ति १७  
• अस्ति १८  
• अस्ति १९  
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